
Baljit Kaur And Others Vs Rajinder Singh And Others

First Appeal Order No. 2872 Of 2006 (O&M)

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: March 11, 2019

Citation: (2019) 03 P&H CK 0089

Hon'ble Judges: Avneesh Jhingan, J

Bench: Single Bench

Advocate: Malkeet Singh, Vipul Babuta, Gopal Mittal

Final Decision: Partly Allowed

Judgement

Sr. No.,Particulars,Amount Awarded

1.,Monthly income,Rs. 3000/-

2.,40% future prospects,Rs. 1200/-

3., $\frac{1}{4}$ deduction for selfexpenses,Rs. 1050/-

4.,Applying multiplier of 16 (3150x12x16),"Rs. 6,04,800/-

5.,Conventional heads,"Rs. 70,000/-

6.,Total,"Rs. 6,74,800/-